

Declaration of Assets and Liabilities

Year 2022-23

I, ASHUTOSH KUMAR, son/daughter/wife of SANJAY OJHA

aged 23 years, belonging to B.V.S

service and presently working as OFFICE ATTENDANT (GARDENER)

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	30,000				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	16,000 SBI PMMA 114.00 CANARA BANK (KALCIA)				
(iii)	Bonds, Debentures and Shares in companies	1677.85RS SHARE IN NSE				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.					
(v)	Motor Vehicles (details of make, etc.)					
(vi)	Jewellery (give details of weight and value)	35g gold				
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable Assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Joint family				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sl. No.	Description	Name & Address of Bank / Financial Institution(s) / Department(s)	Amount outstanding as on -
(a)	(i) Loans from Banks	2,50,000 R.S	2,50,000
	(ii) Loans from financial institutions	BIAPR VIDHAN MANDAL PATNA	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))	IGF PK66136	
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)		
	(iii) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax		

C. Personal Detail

GPF/GPF/PAN No.

110145365413

Gender

M (M/F)

Date of Birth

28.09.1998 (DD/MM/YYYY)

Class/Group

C (A/B/C)

Cadre

(Full Name e.g. B.A.S. Bihar Administrative Service)

B.S.S. Bihar Secretariat Service etc.)

Home District

EAST CHAMPARAN

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Ashutosh Kumar

Name of Employee: ASHUTOSH KUMAR

Designation: OFFICE ATTENDANT (GARDENER)

Department: BIHAR VIDHAN SABHA
CARE TECAR SECTION

Place: PATNA

Date: 07/02/2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Ashutosh Kumar